CA No.50/2015 IN CP NO. 127(ND)/2015 RT No.11/2016

Anil Chopra

...Petitioner

Versus.

M/s Anant Tools Pvt. Ltd. & Ors.

...Respondents

Present:- Mr.Rajinder Mahajan, Advocate for Petitioner.

Mr. Ashish Chaudhary, Advocate for Mr. Hemant Sharma,

Advocate for respondents

Learned counsel for the petitioner during the course of arguments has handed over order dated 31.07.2012 passed by the court of Judicial Magistrate Ist Class, Jalandhar issuing summons against respondent No. 2 and others in Criminal Complaint No. 249/1/10 instituted on 13.11.2012. The same be taken on record. Arguments on application Under Section 8 of the Arbitration and Conciliation Act heard. Reserved.

> (Justice R.P. Nagrath) Member (Judicial)

Deepa Kishon (Deepa Krishan) Member (Technical)

November 22, 2016 saini